

(b) what is the amount of compensation or other amounts Government of India will pay to Government of Mysore for this taking over?

The Deputy Minister in the Ministry of Finance (Shri B. B. Bhagat): (a) and (b). The Government of India and the Government of Mysore have agreed in principle that these mines should be transferred to the administrative control of the Central Government. The terms and conditions of transfer and other consequential arrangements are yet to be settled.

Compulsory Military Training

*107. **Shri Hari Vishnu Kamath:** Will the Minister of Defence be pleased to state:

(a) whether Government have under consideration any scheme of compulsory military training with a view to building up an adequate reserve force for meeting all emergency;

(b) if so, the details of such a scheme; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Defence (Shri Raghuramaiah): (a) No, Sir.

(b) and (c): Government are not in favour of introducing compulsion in the matter of military training. For giving such training to the student population, N.C.C., N.C.C. Rifles and A.C.C. have been in existence and every effort is made to increase their scope. For members of the public in general we have the Territorial and Auxiliary Forces which constitute a reserve or the Armed Forces, and the Lok Sahayak Sena under which over 16 lakhs persons have already been trained.

Geological Survey of Bikaner

*108. **Shri Karni Singh:** Will the Minister of Mines and Fuel be pleased to state whether any Geological Survey has been undertaken of the North-West of Bikaner City in Rajasthan with a view to discovering possibilities of Petroleum?

The Minister of Mines and Fuel (Shri K. D. Malaviya): No, Sir.

Coal Production

*109. { **Shri D. C. Sharma:**
Shri Prakash Vir Shastri
Shri Raghunath Singh:
Shri Rameshwar Tanfā:
Shri A. S. Saigal:
Shri Basappa:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that coal production will be increased during the Third Five Year Plan period;

(b) whether it is also a fact that there is a shortage of railway wagons for removing the coal produced at present; and

(c) the steps Government contemplate to remove the handicap of coal movement?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Yes, Sir.

(b) There is shortage of rail transport so far as movement of coal from the Bengal/Bihar fields to consumers other than steel plants and washeries are concerned.

(c) The following measures have been adopted to effect an improvement in the movement of coal:—

(i) In addition to whatever can be moved by rail, movement of coal to southern and western parts of the country

has been planned by the rail-cum-sea route via Calcutta port.

- (ii) Movement in block rakes is being arranged to important centres of consumption.
- (iii) Coalfields in the Central India are being developed in the Third Plan so that nearby States may get their supplies from these fields and the long haulage from Bengal/Bihar fields may be avoided.
- (iv) Coal dumps are being set up at suitable consuming centres by various States.
- (v) Movement of coal and soft coke by road has been liberalised.
- (vi) Rail transport capacity for the movement of coal is being planned for progressive expansion and this expansion is to be commensurate with the coal target in the Third Plan.

All these measures are subject to further thought that is at present being given to the matter by Government.

Separate University for New Delhi

- *110. { Shri E. Madhusudan Rao:
Shri Prakash Vir Shastri:

Will the Minister of Education be pleased to state:

(a) whether there is any proposal to establish a new university at New Delhi in view of the ever increasing number of students in Delhi University; and

(b) if so, the details thereof?

The Minister of Education (Dr. K. L. Shrinani): (a) and (b). A proposal for the establishment of a new university at New Delhi is under consideration of the University Grants Commission.

Bodh Gaya Temple

*111. Shri Raghunath Singh: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that Bodh Gaya Temple and its surrounding buildings which are of archaeological and historical importance are deteriorating on account of lack of finance and repairs and the Gaya Temple Advisory Board expressed its grave anxiety over the whole affairs; and

(b) if so, the action taken in the matter?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). Bodh Gaya Temple is not a protected monument and the Government of India have no information about its condition.

Royalty on Assam Oil

- *112. { Shri P. C. Borooah:
Shri Raghunath Singh:
Shri Shree Narayan Das:
Shri Bhagwat Jha Azad:
Shri Basappa:
Shri Hem Barua:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether the question regarding the royalty to be paid to Assam on oil produced by the Oil India Ltd. has since been resolved;

(b) if so, what are the final terms of agreement; and

(c) whether the work of further exploration is now going on steadily?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). The matter is receiving the consideration of the Government of India and Assam Government.